

Laboratories and the overall budget proposals will be put up to DGSIR and Governing Body of CSIR for consideration.

Setting up of Industries in Assam

5017. SHRI BISHWANARAYAN SHASTRI: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) the number of industries involving an outlay of Rs. one crore or more set up in the last three years in Assam;

(b) the places where those units are located and the nature of the industries;

(c) whether Government are going to set up more units in this industrially backward region to reduce the regional imbalance in growth; and

(d) if so, the broad outline of the project?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. P. SHARMA): (a) to (d). Position regarding number of industrial licences issued during the last three years for setting up industries in the State of Assam and in its backward areas is as given below:—

Number of Industrial Licences Issued during 1971—74 (Jan-Oct.)

	1971	1972	1973	1974
Assam	5	12	4	9
Backward Areas of Assam	4	6	3	3

Information regarding location of these units and nature of these industries is not readily available. Efforts will continue to be made by the Government of India to encourage industries having potentiality of growth in the backward areas.

बिरसौंगपुर कोयला खदान के बेकार पानी का उपयोग

5018 श्री चनसाह प्रवाल: क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या उन्हें पता है कि गहडोल जिले के बिरसौंगपुर कोयला खदान के अन्दर से इतना अधिक पानी बाहर फँका जाता है कि यदि इसे एकत्र किया जाये तो बांध का निर्माण हो सकता है और वहाँ के समीपवर्ती ग्रामीण क्षेत्रों को पानी मिल सकता है;

(ख) क्या इस दिशा में कोई सर्वेक्षण किया गया है और यदि हाँ, तो तत्सम्बन्धी तथ्य क्या है; और

(ग) इस पानी का उपयोग करने के संबंध में क्या कदम उठाये जाने की संभावना है?

ऊर्जा मंत्रालय में उप-मंत्री (प्रो० सिद्धेश्वर प्रसाद) (क) से (ग). जानकारी प्राप्त की जा रही है और सभा पटल पर रख दी जायेगी।

Grant of Pension to Freedom Fighters

5019. SHRI MAHADEEPAK SINGH SHAKYA: Will the Minister of HOME AFFAIRS be pleased to state the number of cases of freedom fighters whose monthly income exceeds Rs. 500 and whom pensions have been sanctioned?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): The Freedom Fighters' Pension Scheme provides for grant of pension only to those freedom fighters whose total annual income is below Rs. 5000. Thirtytwo cases have come to notice in which pensions appeared to have been obtained by misrepresentation of the annual income of applicants from all sources. In all such cases, pensions have been suspended pending further inquiries.